

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO. 3073
TO BE ANSWERED ON 17.12.2015

APPOINTMENTS IN PRIS

3073. SHRI TAMRADHWAJ SAHU:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether there is any provision for appointment of Panchayat Assistant-cum- Data Entry Operator under the Panchayati Raj Institutions (PRIs) in the country;
- (b) if so, the details thereof along with the number of such appointments made during each of the last three years and the current year, State/UT-wise;
- (c) whether the Government proposes to adjust/merge these posts in any other departments; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE FOR PANCHAYATI RAJ

(SHRI NIHAL CHAND)

(a) & (b) The appointment of Panchayat Assistant-cum- Data Entry Operators under the Panchayati Raj Institutions is the responsibility of State Governments. The Ministry of Panchayati Raj under the scheme of Rajiv Gandhi Panchayat Sashaktikaran Abhiyan (RGPSA), operationalised since 2012-13, has provided financial support to the States for strengthening Panchayats as per context specific plans prepared by them including administrative and technical support at Gram Panchayat (GP) level. The details of the Accountants/ Data Entry Operator and other functionaries, state wise for which funds have been sanctioned under RGPSA during 2013-14 and 2014-15 is given in **Annex**. No funds were sanctioned for Administrative and Technical support during 2012-13. During 2015-16, as RGPSA was transferred to States and funds substantially reduced, no funds for Administrative and Technical support have been provided.

(c) & (d) As Panchayats is a State subject, any decision regarding adjusting merging these posts has to be taken by the State Government concerned. However funds for Administrative and Technical support can be accessed by Gram Panchayats under the 14th Finance Commission Grant.

ANNEX

Annex referred to in reply to part (a & b) of the Lok Sabha Unstarred Question No. 3073 for answer on 17.12.2015 regarding Appointments in PRIs

Financial Support under RGPSA to State / Union Territories for engagement of manpower in Panchayats during 2013-14 and 2014-15

SL.No.	State	Administrative & Technical Support					
		Acct./	DEO	PS/PDOs		JE	
		13-14	14-15	13-14	14-15	13-14	14-15
1.	ASSAM	2202	2202	0	2449	0	2202
2.	ANDHRA PRADESH	0	0	8891	0	0	0
3.	ARUNACHAL PRADESH	591	0	177	0	0	0
4.	SIKKIM	0	0	176	0	62	0
5.	HIMACHAL PRADESH	3243	0	0	0	0	0
6.	RAJASTHAN	0	150	0	150	0	248
7.	MAHARASHTRA	0	2075	1280	0	702	702
8.	CHATTISGARH	5058	3026	0	0	0	146
9.	JHARKHAND	0	0	885	0	0	0
10.	KERALA	0	450	0	0	0	0
11.	UTTARAKHAND	1100	1440	0	0	0	95
12.	MADHYA PRADESH	8860	8860	0	0	0	0
13.	JAMMU & KASHMIR	0	1032	0	0	0	0
14.	TRIPURA	1038	400	1038	0	232	0
15.	TAMIL NADU	2704	2704	0	0	385	0
16.	TELENGANA	0	7790	0	0	0	4438
17.	WEST BENGAL	1500	1849	0	0	0	0
18.	PUNJAB	0	0	0	0	0	0
19.	KARNATAKA	5629	6376	528	0	0	0
20.	ODISHA	6232	6232	0	0	743	403
21.	GUJARAT	0	0	0	0	446	0
22.	HARYANA	0	2294	2294	0	0	0
23.	BIHAR	0	8402	0	8402	0	0
24.	UTTAR PRADESH	16432	16432	0	0	0	0
25.	MANIPUR	161	0	0	0	0	0
26.	DAMAN & DIU	2	0	10	0	0	0
27.	DADARA & NAGER HAVELI	1	8	11	0	0	7
	TOTAL	54753	71727	15290	11001	2570	8247
